

COURT-I
Before the Appellate Tribunal for Electricity
(Appellate Jurisdiction)

A No. 74 of 2015

Dated: 4th March, 2016

In the matter of:-

Meghalaya Power Distribution Corporation Ltd. Appellant (s)
Versus	
Meghalaya State Electricity Regulatory Commission & Anr. Respondent (s)

A No. 102 of 2015

Byrnihat Industries Association Appellant (s)
Versus	
Meghalaya State Electricity Regulatory Commission & Anr. Respondent (s)

ORDER

The Bench has not assembled. As agreed by the parties, list the matter on
14.03.2016.

COURT MASTER